COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 759 OF 2018 IN</u> <u>DFR NO. 1539 OF 2018</u>

Dated: 8th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttarakhand Power Corpn. Ltd. Appellant(s)

Vs.

M/s Uttar Bharat Hydro Power Ltd & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : ---

ORDER

Issue notice to the Respondents returnable on 14.09.2018. Dasti, in addition is permitted.

List the matter on <u>14.09.2018</u>, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr